

Shastri Bhawan, New Delhi,  
 Dated the 8<sup>th</sup> January, 2026

## ORDER

With reference to this Department's Order No. J-11015/8/2016-Judicial dated 16.05.2016 read with No. J-11017/2/2019-Judicial (Part-4) dated 09.03.2019, the President is pleased to accept the resignation of Advocates whose names are occurring under column-II in the table below from the panel of this department mentioned against each under column-III:

Sl. No.	Name of Panel Counsel	Name of court / tribunal engaged for	Serial No. as per Empanelment Order	Resignation accepted w.e.f
(I)	(II)	(III)	(IV)	(V)
1.	Sh. Lambodar Nayak	Additional Standing Government Counsel for the District Court-Balasore, Orissa	Sl. No. '03' for District Court Balasore, Orissa	05.01.2026
2.	Shri Sidhartha Prasad Kamila	District Court-Balasore, Odisha	Sl. No. '05' for District Court Balasore, Orissa	

2. Consequently, the names of aforesaid Advocates occurring at serial no. mentioned against each under Column-(IV) in the aforesaid order dated 16.05.2016, stand omitted.

*Krishna 8/1/26*

(Krishna Mohan Arya)  
 Additional Legal Advisor

### **Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P. K. Parhi, Dy. SGI, High Court of Orissa.
4. Sh. Bailochan Dash, SGC (Litigation Incharge- Balasore District, Orissa)
5. Above listed Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to the designated litigation In-charge.
6. LIMBS Section for information and necessary action.
7. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office copies.

*Ramesh Kairamkonda 8/1/26*  
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